



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.05.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 02.05.2024 at 02:00 PM will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 493 of 2023 & I.A. No. 3017, 3703 of 2023 & 2535, 2548, 2660, 2669 of 2024 (PH)	Yamuna Expressway Industrial Development Authority Vs. Monitoring Committee of Jaypee Infratech Ltd. Through Anuj Jain, Secretary & Ors.	Aniket Aggarwal	Mahesh Agarwal Sumant Batra Sanjay Bhatt Shanti Pandey Amit Kr. Mishra Evneet Uppal
2.	Comp. App. (AT) (Ins) No. 197 of 2023	Harinder Bashista Vs. Sanjib Kumar & Ors.	Mohit Chaudhary	Krishna M Menon Tejaswi Bhanu Chaitanyashil Priyadarshi
3.	Comp. App. (AT) (Ins) No. 193 of 2023	Paradeep Phosphates (PPL) Vs. State of Odisha & Anr.	Varsha Banerjee	Shashank Bajpai Stuti Karwal-R1 & R2
4.	Comp. App. (AT) (Ins) No. 1096 of 2023	Maninder Kalra & Ors. Vs. MSX MALL Pvt. Ltd. & Ors.	Rishi Kumar Singh Gautam	Abhishek Anand Somya Yadava

5.	Comp. App. (AT) (Ins) No. 1267 of 2023	Shri Rakesh Jolly Vs. Indian Bank & Anr.	Amit Dhall	Amod K. Dalela
6.	Comp. App. (AT) (Ins) No. 783 of 2022 (PH)	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	Animesh Kumar	Ashish Choudhury Anand Kamal
7.	Restoration Application No. 8 of 2024 in Comp. App. (AT) (Ins) No. 983 of 2022	Interactive Communication Service (India) Pvt. Ltd. Vs. Shipra Estate Ltd.	Swapnil Gupta	
8.	Restoration Application No. 9 of 2024 in Comp. App. (AT) (Ins) No. 970 of 2022	Icons Projects India Pvt. Ltd. Vs. Shipra Estate Ltd.	Swapnil Gupta	
9.	Comp. App. (AT) No. 217 of 2023 & I.A. No. 5298 of 2023 (PH)	Mrs. Urmila Bairagra Vs. Bairagra Builders Pvt. Ltd. &Ors.	Ansupam Kishore	Tushar John S. Gupta Arjun MaheshwariR1

By order of Hon'ble Chairperson
-Sd/-
Registrar